SUPREME COURT OF INDIA (GRANT NO.63) Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores) S.No. **Head of Account** Actuals upto Coppy upto % Variation Aug, 2009 Aug, 2008 Receipts **Consolidated Fund of India** Revenue Receipts 476.32 Tax Revenue 2.19 0.38 Non-Tax Revenue 1.35 0.81 66.67 Grants-in-aid & contribution Capital Receipts 0.21 0.23 -8.7 Recovery of Loans Other Non- DebtCapital Receipts Public Debt **Contingency Fund** Public Account 9.93 5.84 70.03 Α **Total Receipts** 13.68 7.26 88.43 **Disbursements** Consolidated Fund of India Revenue Expenditure Plan 0 42.25 25.95 62.81 Non-Plan Capital Expenditure Plan Non-Plan Loans & Advances Plan Non-Plan 0.01 0.07 -85.71 **Contingency Fund** Public Account 6.4 5.52 15.94 Total Disbursements в 48.66 31.54 54.28 С Net Cash Flow (A-B) -34.98 -24.28

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

S.No.			(Rupees in Crores)			
	Major / Minor Head	Collection Upto		% Growth		
		Aug, 2009	2008			
	Revenue Receipts					
1	0021-Taxes other than Corp.Tax	2.19	0.38	476.32		
2	0049-Interest Receipts	0.07	0.08	-12.50		
3	0059-Public Works	0.48	0.44	9.09		
4	0070-Other Administrative Service	0.28	0.14	100.00		
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services		0			
6	0210-Medical and Public Health	0.13	0.07	85.71		
7	0216-Housing	0.08	0.08	0.00		
	Capital Receipts					
	1 7610-Loans & Advances to Govt. Servant	0.21	0.23	-8.70		
	Total:	3.75	1.42	164.08		

Coppy-Corresponding figure for Previous Year

- 1. Actuals are unadjusted provisional figures
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2009-2010)

				-					(Rupees i	n Crore)
S.No.		B.E. 2009-2010			Actual Exp upto - Aug, 2009			Coppy upto Aug, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	88.02	88.02	0	38.43	38.43	0	25.20	25.20
COPI	PY- Corresponding figure f	or Previous	year							

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd. 1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.